

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1146/97.

Date of Order: 15-10-97.

Between:

M.Yadagiri Rao.

and

.. Applicant.

1. The Chief General Manager,
Telecommunications, A.P.Circle,
Dept.of Telecommunications,
Govt.of India, Hyderabad.
2. The District Telecom Engineer,
Karimnagar Dist. Dept.of Telecommunications,
Govt.of India, Karimnagar-1.
3. The Sub Divisional Officer, Telecom,
Karimnagar Sub-Division,
Dept.of Telecommunications, Karimnagar Dist.

.. Respondents.

For the Applicant: Mr. P.Naveen Rao, Advocate.

For the Respondents. Mr.N.V.Raghava Reddy, Addl.CGSC.

CORAM:

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER(ADMN)

THE HON'BLE MR.B.S.JAI PARAMESWAR : MEMBER(AUDL)

The Tribunal made the following Order:-

Mr.Phaniraj for Mr.P.Naveen Rao on behalf of the applicant submits that he has been instructed to withdraw the case. Permission is sought to do the same. Permission granted.

The case is dismissed as withdrawn.



Deputy Registrar.

1. The Chief General Manager, Telecommunications,
A.P.Circle, Dept.of Telecommunications,
Govt.of India, Hyderabad.
2. The District Telecom Engineer, Karimnagar Dist.
Dept.of Telecommunications, Govt.of India,
Karimnagar-1.
3. The Sub Divisional Officer, Telecom, Karimnagar Sub Division,
Dept.of Telecommunications, Karimnagar Dist.
4. One copy to Mr.P.Naveen Rao, Advocate, CAT.Hyd.
5. One copy to Mr.N.V.Raghava Reddy, Addl.CGSC.CAT.Hyd.
6. One spare copy.
pvm.

22/10/97

I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE.
VICE-CHAIRMAN

And

THE HON'BLE MR. H. RAJENDRA PRASAD :M(A)

The Hon'ble Mr. B.S. Saiparameswar :M(O)

DATED:- 15/10/97

ORDER/JUDGMENT.

M.A.,/RA.,/C-A.No..

in

Q.A.No. 1146/97

T.A.No.

(W.P.)

Admitted and Interim directions issued.

Allowed

Disposed of with Directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No. order as to costs

Central Administrative Tribunal

HYD/DESPATCH

24 OCT 1997

HYDERABAD BENCH